

"
Crl.A.No. 11-13 OF 2004
ITEM NO. 101COURT NO.08 SECTION II
(Death Case)

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

CRIMINAL APPEAL NO. 11-13/2004

Sahdeo & Ors.

...
APPELLANT (S)

VERSUS

State of U.P.

...
RESPONDENT (S)

(With appln. for raising additional grounds)

(WITH CRL.A.No. 1/2004

Date :23

03/2004

This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE K.G. BALAKRISHNAN

HON'BLE MR. JUSTICE B.N. SRIKRISHNA

For Appellant (s)Mr. S. Muralidhar,Adv.(A.C.)
Mr. P.N. Puri,Adv.

For Respondent (s)Mr. Praveen Swarup,Adv.
Mr. Debasis Misra,Adv.

UPON hearing counsel, the Court made the following
O R D E R

Post it after 2 weeks.

(Y.P.Dhamija)
AR-cum-PS

(Veera Verma)
Court Master

